

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

No. HC.XXXVII-10/2017/3067/R.Cell

Dated Guwahati the 13th December, 2017

It is for general information of all concerned that having regard to the Full Court Resolution dated 12.12.2017 and the principle explained with regard to the criteria of merit -cum-seniority by Hon'ble Supreme Court of India, Hon'ble the Chief Justice has been pleased to cancel the ongoing promotional process in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service.

By Order

(M. K. Kalita)

Registrar (Vigilance) -cum-
In Charge, Recruitment Cell

Memo No. HC.XXXVII-10/2017/3067A /R.Cell

Dated Guwahati 13th December, 2017

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the notification in the official website of the High Court, immediately, under the caption "**Notification dated 13-12-2017 regarding cancellation of ongoing process of regular promotion from Grade-II to Grade-I of Assam Judicial Service**".
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.

(M.K. Kalita)

Registrar (Vigilance)-cum-In Charge,
Recruitment Cell, Gauhati High Court.